

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8649/2015

SAURABH MISHRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Cr1) No. 8671/2015 (II)

Date : 05-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Piyush Vatsa,Adv.
 M/s Vidhi International, AOR

For Respondent(s) Ms.Supriya Juneja,Adv.
 Ms.Drishti S.Harpalani,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1, but no one has entered appearance on his behalf. Four weeks time as last chance is given to the respondent No.2 to file the counter affidavit. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB